

(b) Purchase of foodgrains from abroad is undertaken having regard to various factors such as ruling prices availability etc.. This is to ensure purchases on best possible terms from abroad.

Proposal to declare the port of Alleppey as a subsidiary port of Cochin

1133. SHRI C. K. CHANDRAPPAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 2806 dated the 12th March, 1973 regarding the proposal to declare port of Alleppey as a subsidiary port of Cochin and state:

(a) whether the decision has since been taken in the matter; and

(b) if not, at what stage the matter stands?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMALAPATI TRIPATHI): (a) and (b). After considering all aspects of the matter, the Government of Kerala have been informed about the Government of India's inability to accept the proposal to declare Alleppey as a subsidiary port of Cochin.

Central School at Cannanore

1134. SHRI C. K. CHANDRAPPAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have received several representations regarding the setting up of a Central School at Cannanore, which is a place where military establishments and many Central Offices are situated;

(b) whether this matter has been recommended by the State Government too; and

(c) if so, what is the decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c). In May 1971, the Government of Kerala had enquired from the Kendriya Vidyalaya Sangathan whether they had any proposal to start new Kendriya Vidyalayas (Central Schools) in that State in the near future as they had been receiving requests for the opening of Kendriya Vidyalayas (Central Schools). They had suggested that Kottayam, Trichur and Cannanore should be considered as suitable places for such Vidyalayas. The State Government were apprised of the policy and norms prescribed by the Kendriya Vidyalaya Sangathan in regard to setting up of new Kendriya Vidyalaya (Central Schools). The State Government were also requested to make definite commitment with regard to the availability of adequate land free of cost at suitable places. No further communication in this regard has been received from the Government of Kerala. However, a few representations have been received by the Kandriya Vidyalaya Sangathan for setting up of a Central School at Cannanore. Due to paucity of funds it has not so far been possible to open a School at Cannanore.

House Building Loans

1135. SHRI PRABODH CHANDRA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of applications received by Government for house building loans after the 28th August, 1973; and

(b) the total amount of loans asked for?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a). Upto 13-11-1973, 376 applications received after 28th August, 1973 were returned to the Heads of Department for re-submitting them as and when the bar